

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 5th September, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	M. A. No. 1310/2018 IN Original Application No. 93/2017	R. L. Sharma & Ors. Vs. New Okhla Industrial Development Authority & Ors.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Advs for Applicant in M.A.
FOR COMPLETION OF PLEADINGS			
2.	Original Application No. 388/2017 (M.A. No. 168/2018 & M.A. No. 1314/2018)	Trans Delhi Signature City – Residents' Welfare Association (TDSC-RWA) Vs. Chairman/Managing Director (UPSIDC) & Ors.	Mr. A. Rasheed Qureshi, Adv. for Applicant Mr. Rajesh Raina, Adv. for UPSIDC Ms. Priyanka Swami, Adv. for R-3 Mr. Pradeep Misra, Adv. for UPPCB Ms. Deep Shikha Bharti, Adv. Mr. C. G. C. George, Adv. for State of UP Mr. Santosh Kumar, Adv.
3.	Original Application No. 546/2017	Satyapal & Ors. Vs. Ministry of Environment and Forest and Climate Change & Ors.	Mr. Anurag Ojha, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 6 Mr. V. K. Shukla, Adv. for State of M.P.
4.	Execution Application No. 18/2018 IN O.A. No. 98/2017	Charvi Mehra & Anr. Vs. South Delhi Municipal Corporation & Anr.	Ms. Charvi Mehra & Ms. Krishika Mehra, Applicants in person Ms. Puja Kalra, Adv. for SDMC Ms. Sakshi Popli, Adv. for Delhi Jal Board Mr. Tarunvir Singh Khehar, Adv. for GNCTD
5.	Appeal No. 83/2018 (M.A. No. 904/2018 & M.A. No. 905/2018)	Haryana State Pollution Control Board & Anr. Vs. M/s Sweta Estates Pvt. Ltd. Gurgaon	Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Sanjay Upadhyay, Adv. for R-1
6.	Original Application No. 84/2018 (M.A. No. 466/2018 & M.A. No. 680/2018)	Shariq Abbas Zaidi & Anr. Vs. State of U.P. & Ors.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Advs. for Applicant Ms. Priyanka Swami, Adv. for State of UP Mr. Pradeep Mishra, Adv. for UPPCB M. Vishwajit Singh, Adv. for R-4 Mr. Sandeep Thukral, Adv. for R-5 Mr. Raman Yadav, Adv. for GDA Mr. K. K. Malhotra, Adv. for R-6 Mr. Sudhir K. Makkar, Sr. Adv. with Ms. Saumya Gupta, Adv. for R-7 Mr. Atif Suhrawardy, Adv. for R-8 Mr. Raj Kumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Kunal Kher, Adv.

7.	Original Application No. 161/2018	Jagan Nath Huria & Anr. Vs. Union of India & Ors.	Mr. Sandeep Mishra & Ms. Isha Arora, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 11 Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Balendu Shekhar, Adv. Mr. Raj Kumar, Adv. for CPCB Mr. M. S. Kalra, Adv. for R-12 Mr. Yag Dutt, Adv. Mr. Tarunvir Singh Khehar, Adv.
8.	Original Application No. 183/2018 (M.A. No. 500/2018)	Subhash Vs. Ministry of Environment, Forests and Climate change & Ors.	Mr. Pradeep Dahiya, Adv. for Applicant Mr. Shlok Chandra, Adv. for MoEF Mr. Pradeep Misra, Adv. Mr. M. P. Shorawala, Adv. for R-2 Mr. Ankit Verma, Adv. for State of UP Mr. Rajkumar, Adv. for CPCB Mr. Gautam Singh, Adv. Mr. Pankaj Sharma, Adv. Ms. Sonia Mathur, Sr. Adv. with Mr. Sushil Kumar Dubey, Adv. for R-7
9.	Original Application No. 205/2018	Mohit Paper Mills Ltd. Vs. Uttar Pradesh Pollution Control Board & Anr.	Mr. Pinaki Misra, Sr. Adv. with Mr. A. A. Aron, Adv. for Applicant Mr. Pradeep Mishra, Adv. for R-1 Mr. Raj Kumar, Adv. for CPCB
10.	Original Application No. 245/2018 (M.A. No. 776/2018)	Surajit Roy Vs. Union of India & Ors.	Mr. Pankaj Kapoor, Adv. for Applicant Mr. Balaji Chakraborty, Adv. Mr. Rahul Pratap, Adv. for MoEF Ms. Madhumita Bhattacharjee, Adv. for R-2 to 4, 7 & 8 Ms. Paushali Banerjee, Adv. for R-12 Mr. Krishnan Venugopal & Mr. Rajiv Bansal, Sr. Adv. with Mr. Aditya Kanodia, Adv. for R-15 Mr. Sachin Datta, Sr. Adv. with Mr. Nishat Ahmed, Adv. Mr. Rajiv Bansal, Sr. Adv.
11.	Original Application No. 253/2018 (M.A. No. 689/2018 & M.A. No. 869/2018)	Vikash Kumar Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Ankur Mittal, Adv. for Applicant Mr. Shlok Chandra, Adv. for MoEF & CC Mr. C. S. Parasher, Adv. for R-2 & 7 Mr. Vikram Singh Punia, Adv. for R-8 Ms. Savitri Pandey, Adv. for R-9 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-15, 16, 19 to 22 Mr. Sebo Sankar Mishra, Adv. for R-11 Mr. Ankit Verma, Adv. for R-17, 23 & 24 Mr. I. K. Kapila, Adv. Dr. Abhishek Atrey, Adv. Mr. Amit Tiwari, Adv. for State of UP
12.	Original Application No. 316/2018	Shri Damiao Teles Vs. Goa Tourism Development Corporation Ltd. & Ors.	Mr. Nigel Costa Frias & Mr. Vishal Sawant, Adv. for Applicant Mr. Jai Dehadrai, Adv. for R-1 & 3
13.	Original Application No. 385/2018	Abdul Jabbar & Ors. Vs. Bhopal Municipal Corporation & Ors.	Mr. Aagney Sail, Adv. for Applicant Mr. Rajul Shrivastav, Adv. for MPPCB Mr. V. K. Shukla, Adv. for State of MP

FOR HEARING

14.	Original Application No. 391/2015 (M.A. No. 930/2015, M.A. No. 217/2016, M.A. No. 340/2016 & M.A. No. 1215/2016)	Social Action for Forest & Environment (SAFE) Vs. Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv., Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Ms. Panchajanya Batra Singh, Adv. for R-1 Mr. Mukesh Kumar Verma, Adv. for R-2 Mr. B. V. Niren, Adv. for R-4 Mr. Ajit Pudussery, Adv. for R-5 Mr. Avijit Bhushan, Adv. for R-6 Ms. Meenakshi Arora, Sr. Adv. with Ms. Shweta Sharma, Adv. for R-7 Mr. Pradeep Misra, Adv. for R-8 Mr. Neelesh Sinha, Adv. Mr. Raj Kumar, Adv. for CPCB Mr. Rajiv Nayar, Adv. Dr. Sandeep Singh, Adv. for State of UP
15.	Execution Application No. 09/2016 IN O.A. No. 177/2013	Sushil Raghav Vs. State of U.P. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. Rajesh Raina, Adv. for R-4 Dr. Indra Pratap Singh, Adv. for R-5 Mr. Rohit Ran Sachan, Adv. for NNG Mr. A. K. Prasad, Adv. Mr. Pradeep Mishra, Adv. for UPPCB Ms. Reena Singh, Adv. Mr. Narender Hooda, Sr. Adv. with Mr. Shubham Bhalla, Adv. Mr. Raman Yadav, Adv. Mr. Rajkumar, Adv. for CPCB
16.	Original Application No. 206/2016 (M.A. No. 387/2016)	Capt.Hans Raj Singha Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Divya Prakash Pande, Adv. or HPSPCB Mr. Vikas Mahajan, AAG with Mr. Aakash Verma, Adv. for State of HP Mr. M. Srinivas R. Rao, Adv. Mr Inder Sharma, Adv. for R-11 Mr.Rajneesh Lal, Adv. for R-12 & 13
17.	Original Application No. 525/2016 (Earlier O.A. No.72/2014)	Vinod Kumar Jain Vs. NCT of Delhi & Ors.	Mr. Arvind Sah, Adv. for Applicant Mr. N.P. Singh, Adv. for R – 1 Mr. B.V. Niren, Adv. for R – 2 Mr. A.K. Prasad, Adv. for R - 3 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. R.N. Yaden, Adv. Mr. H.K. Chaturvedi, Adv. Ms. Sakshi Popli, Adv. for DJB & NDMC Mr.Tarunvir Singh Khehar, Adv. for GNCTD Mr. Attin Shankar Rastogi, Adv. for MoEF Ms. Priyanka Swami, Adv. for State of UP Mr. Vivek Kumar Tandon, Adv. Mr. Mukesh Verma, Adv. Mr. Sapam Biswajit Meitei, Adv.
18.	Appeal No. 15/2017 (M.A. No. 772/2017 & M.A. No.1581/2017)	M/s Arpit Marbles Private Limited Vs. State of Rajasthan & Anr.	Mr. Sachin K Verma & Ms. Kanupriya Tiwari, Advs. for Applicant Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan
19.	Appeal No. 16/2017 (M.A. No. 774/2017 & M.A. No. 1582/2017)	M/s Arpit Marbles Private Limited Vs. State of Rajasthan & Anr.	Mr. Sachin K Verma & Ms. Kanupriya Tiwari, Advs. for Applicant Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan

20.	Appeal No. 17/2017 (M.A. No. 776/2017 & M.A. No. 1583/2017)	M/s Arpit Marbles Private Limited Vs. State of Rajasthan & Anr.	Mr. Sachin K Verma & Ms. Kanupriya Tiwari, Advs. for Applicant Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan
21.	Appeal No. 18/2017 (M.A. No. 778/2017 & M.A. No. 1584/2017)	M/s Arpit Marbles Private Limited Vs. State of Rajasthan & Anr.	Mr. Sachin K Verma & Ms. Kanupriya Tiwari, Advs. for Applicant Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan
CASES AT SR. NO. 22 to 26 WILL BE TAKEN-UP ON 27.09.2018 FOR HEARING			
22.	Execution Application No. 42/2017 IN O.A. No. 602/2017	Rajender Singh & Anr. Vs. State of NCT of Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1, 4 & 5 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. B. V. Niren, Adv. for CGSC
23.	Original Application No. 228/2017	Mohd. Shariq Vs. Govt. of NCT of Delhi & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. & Mr. Dinesh Jindal, LO for DPCC Mr. Raj Kumar, Adv. for CPCB Ms. Puja Kalra, Adv. for NDMC Mr. Arav Kapoor, Adv. for BSES Mr. Manish Srivastava, Adv. for-6 Mr. Syed Salman Haider, Adv. for R-8 to 11 Mr. Aditya Gupta, Adv.
24.	Original Application No. 782/2017	Lokesh Khurana Vs. Union of India & Ors.	Mr. Adarsh Srivastava & Mr. Harsh Vardhan, Advs. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Pradeep Mishra, Adv. for R-4 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Ms. Priyanka Swami, Adv. for State of UP Mr. Mukesh Verma, Adv. Meerut Nagar Nigam Mr. Rachit Mittal, Adv. fo R-5
25.	Original Application No. 816/2017	Dr. Sudhir Dahiya Vs. M/s JM Housing Ltd. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. I. S. Alag, Sr. Adv. with mr. Kamal Kapoor, Adv. for R-1 Mr. Keshav Mohan, Adv. for R-2 Mr. Pradeep Misra, Adv. for R-5 Mr. Ravindra Kumar, Adv. for R-6 Mr. Amit Tiwari, Adv. for State of UP
26.	Original Application No. 822/2017 (M.A. No. 1566/2017)	Mahesh Chandra Sharma Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Thakur Sumit, Adv. for R-1 Mr. Sharad Chauhan, Adv. for R-3 & 6 Mr. Pradeep Misra, Adv. for R-4 Mr. Gaurav Agarwal, Adv. for R-7 & 8 Mr. Suresh Chandra Yadav, Adv. Mr. Ajit Sharma, Adv. Mr. Satish Kumar, Adv. for CPCB Mr. J. K. Gupta, Adv.

CASES AT SR. NO. 27 to 30 WILL BE TAKEN-UP ON 04.10.2018 FOR HEARING			
27.	M.A. No. 1126/2017 IN Original Application No. 35/2014 (T _{HC})	Bhanwara Ram IN Ganpat Ram Mirdha Vs. State of Rajasthan & Ors.	Mr. Rishabh Sancheti & Mr. Dhruv Sharma, Adv. for Applicant Mr. Raj Kumar, Adv. for CPCB Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan & RSPCB Ms. Sakshi Popli, Adv. for DPCC Mr. S. A. Zaidi, Adv. Mr. Rahul Khurana, Adv. Mr. Ankit Anandraj Shah, Adv.
28.	Execution Application No. 31/2018 (M.A. No. 686/2018) IN O. A. No. 390/2016	Rajiv Savara Vs. Darrameks Hotels and Developers & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Anil Dutt, Adv. for R-1 Mr. Rahul Verma, AAG for R-2, 4 & 6 Mr. Mukesh Verma, Adv. for UEPPCB
29.	Execution Application No. 34/2018 IN O. A. No. 253/2015	Janab Mangisuddin Vs. State of U.P. & Ors.	Mr. R. Venkataraman, Adv. for Applicant Mr. Bhanwar Pal Singh, Adv. for R-1, 5, 6&7 Mr. Pradeep Misra, Adv. for R-4 Mr. Rachit Mittal, Adv. for GDA Ms. Priyanka Swami, Adv. for GNN Mr. Rajesh Raina, Adv. for UPSIDC
30.	Original Application No. 167/2018 (Earlier O.A. No. 99/2017 (CZ) (PH)	Pathranand Vs. State of M.P. & Ors.	Mr. Pradeep Mishra, Adv. for Applicant Mr. V. K. Shukla, Adv. for State of MP Mr. Rajesh K. Singh, Adv. for MoEF Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for UPPCB Mr. Rajiv Bansal, Sr. Adv. Mr. Pawan Upadhyay, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana

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